

Item No.13

M.A. No.1901/2003 IN  
O.A. No.1506/2002

11.9.2003

Present : Shri S.K. Gupta, learned counsel for the  
applicants in MA (original respondents)

Shri K.K. Gupta, applicant in person

MA 1901/2003

Already time and again, the time to complete  
the disciplinary proceedings had been extended.  
Learned counsel for the applicants in MA has pointed  
that the report of the inquiry officer has since been  
received.

Keeping in view the said fact, we extend time  
only upto one month from today to pass the final order  
in this regard.

MA 1901/2003 is accordingly disposed of.

*CKBngm*

(R.K. UPADHYAYA)  
ADMINISTRATIVE MEMBER

*VS Ag*

(V.S. AGGARWAL)  
CHAIRMAN

/ravi/